

the Government of India. IIHT Venkatagiri (Andhra Pradesh), IIHT Kannur (Kerala), IIHT Gadag-Betagiri (Karnataka), IIHT Champa (Chhattisgarh) is functioning in the State Sector. A new IIHT in central sector at Shantipur in West Bengal has been approved in the Twelfth five year plan. There is currently no proposal to set up IIHT in Uttarakhand.

Concentration of weavers, production of handloom products and requirement of trained/qualified manpower for handloom sector are the main criteria to establish any IIHT at a particular location/area.

Slow growth in textiles sector

1538. SHRIMATI VASANTHI STANLEY : Will the Minister of TEXTILES be pleased to state :

(a) whether there is slowdown in the growth of textiles sector, if so, the details thereof and their impact on exports and domestic textile industry along with the steps taken to accelerate the growth in textiles;

(b) whether Government has conducted any study/survey to understand the challenges faced by the textiles industry; and

(c) if so, the details thereof and if not, the reasons therefor along with any proposal of Government to develop textile hubs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) The production of textile items is showing an increasing trend export performance of the Indian textiles and clothing sector during 2011-12 to 2013-14 (April-October).

The Production of textile items during 2011-12 to 2013-14 (Apl.-Oct.) is as follows:-

Items	Unit	2011-12	2012-13	2013-14 (Apr.-Oct.) (Prov.)
1	2	3	4	5
Man made fibre	Mn. Kg.	1234	1263	770 (739)

1	2	3	4	5
Spurn yarn	Mn. Kg.	4372	4868	3056 (2787)
Man made filament yarn	Mn. Kg.	1463	1371	773 (839)
Fabrics (including Khadi, wool and silk)	Mn. Sq. mtr.	60453	62792	37406 (36651)

Note : Figures in brackets indicates data for the same period previous year.

The export textile items during last two years and current is given below:-

(Value in Rs. crore) (Qty. in Mn. Kg.)

Items	2011-2012		2012-2013		2013-14	
	Qty.	Value.	Qty.	Value.	Qty.	Value.
Fibre	2669	24948	2795	23047	629	4612
Fibre Waste	83	571	94	674	48	397
Yarn	1619	24902	1984	30156	862	15105
Fabrics	NA	22248	NA	23114	NA	10771
Ready Made Garments	NA	65739	NA	70522	NA	34788
Madeups	NA	18930	NA	21980	NA	10033
Other Textiles	NA	8176	NA	10494	NA	4972
TOTAL	NA	165515	NA	179987	NA	80678

Source : Monthly Statistics of the Foreign Trade of India. DGCIS, Kolkata. Chapter Heading of HS code 50 to 63).

Note : N.A.-Not available since quantity are in different units.

The steps taken to accelerate the growth in textiles, included in the Foreign Trade Policy 2009-14, which includes incentives for exports to focus markets and focus products, interest subvention on pre-shipment credit, duty-free import of trimmings etc. required by the garmenting industry and duty-free import of tools

required by the handicrafts industry. The other measures taken by the Government to encourage the growth of Indian textiles export are: 2% interest subvention scheme on readymade garment sector up to March, 2014, additional incentives for incremental exports to the US, European Union and Asian countries, additional duty credit of 2% of FOB value given on export of certain knitwear apparels for the year 2013-14, inclusion of new Markets such as New Zealand, Cayman Islands, Latvia, Lithuania and Bulgaria under Focus Market Scheme, 2% market Linked Focus Product Scheme for USA and EU extended up to 31st March, 2013, extension of Zero duty EPCG scheme up to 31st March, 2013, etc. a number of schemes have been approved by Ministry of Textiles like Technology Upgradation Fund Scheme, Scheme for Integrated Textiles Park, Integrated Skill Development Scheme, Integrated Processing Development Scheme to accelerate growth in textiles.

(b) and (c) The Government has undertaken research and studies on various facets of textile industry including estimating the domestic household market size of textiles, export competitiveness analysis of the Indian textiles in different export destinations of the world. 61 Textiles Parks have been sanctioned by Government of India in different states. In the Twelfth Five Year Plan, Government has invited applications for sanctioning new textile hubs.

Former players/coaches as CEOs of sports organisations

1539. SHRI ANIL DESAI :

SHRI SANJAY RAUT :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government plans to make it mandatory to appoint only former players/coaches as CEOs of sports organizations/associations to run their affairs professionally for improving the standard of sports in the country;

(b) if so, the details in this regard; and

(c) the details of steps taken or proposed to be taken by Government to improve the sports facilities and encouragement of sports in the country during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) No, Sir. National Sports Federations (NSFs)